

### WRITTEN ANSWERS TO QUESTIONS

अशोधित तेल तथा गैस के आयात के लिए अल्जीरिया के साथ समझौता

22. श्री हरी सिंह :

श्री सी० के० चन्द्रपन्न :

क्या पेट्रोलियम मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार ने अल्जीरिया के साथ अशोधित तेल तथा तरल गैस का आयात करने के बारे में हाल ही में कोई समझौता किया है, और

(ख) यदि हाँ, तो अशोधित तेल किन शर्तों पर आयात किया जाएगा ?

पेट्रोलियम मंत्री (श्री के० डी० मालवीय) . (क) और (ख) भारत और अल्जीरिया के बीच 10-2-76 को हुए व्यापारिक समझौते के अन्तर्गत कच्चे तेल और पेट्रोलियम उत्पाद ही ऐसे दो पदार्थ हैं जिनका भारत द्वारा आयात करना उपयुक्त समझा गया ।

### Hill Stations for Railway Concession

\*23. SHRI PARIPOORNANAND PAINULI. Will the Minister of RAILWAYS be pleased to state:

(a) what is the criteria fixed for identifying a hill station for issuing railway concession tickets;

(b) whether the pilgrim centres in the hills have been included in the list of such hill stations; and

(c) whether the proposal for including Haridwar, Rishikesh and Kotdwar in the said list has been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI: (a) The

following criteria has so far been adopted for identifying a particular station as a hill station for the purpose of issuing railway concession tickets:—

(i) that the station is of sufficient tourist importance and has been identified as such by the concerned State Government.

(ii) that the Station is such that the non-tourist traffic is not large and concessional return tickets would be commercially viable for the Railways.

(b) No Sir.

(c) The question of extending the hill station concession to Haridwar, Rishikesh and Kotdwar is under consideration and a decision will be taken in the light of the criteria laid down for the purpose.

### Sale of Drugs Imported by S.T.C.

\*24 SHRI BHALJIBHAI PARMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what was the policy for the allocation and supply of Methyl Dopa to private sector companies through State Trading Corporation during 1975;

(b) whether Methyl Dopa specifically imported by State Trading Corporation was not being offered to the parties at the existing prices fixed under the Drugs Price Control Order; and

(c) what action Government propose to take to avoid preferential procurement prices of various drugs and pharmaceutical items imported by State Trading Corporation vis-a-vis when they are imported by the parties themselves?